

ASSETS & LIABILITIES

(At a glance)

Name of the Judge : Justice V.K. Sharma
 DATE OF APPOINTMENT: 7.1.2010.

DECLARED ASSETS**ASSETS OF THE JUDGE****IMMOVABLE PROPERTY****MOVABLES**

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
23-75-99 hectares.	<p>i) Second Floor and attic along with open terraces in Cottage, situate in Mohal Kasumpti Koti, Shimla.</p> <p>ii) Residential accommodation being the upper storey of shops, situate in Mohal & Tehsil Baijnath, District Kangra.</p> <p>iii) 1/3rd share in two ancestral houses, kitchen, courtyard, cow shed and tea factory, situate in Mohal Bhattu Buhla, Tehsil Baijnath, District Kangra</p> <p>iv) 1/3rd share in old ancestral house, situate in Mohal Sansal, Tehsil Baijnath, Distt. Kangra.</p>	<p>i) GPF: Rs. 54,19,188/-.</p> <p>ii) SB: Rs. 74,923.27.</p> <p>iii) RD: Rs. 5,000/- per month for one year w.e.f. 5.1.2011.</p> <p>iv) FD: Rs. 1,60,779/- for one year due on 7.9.2011.</p> <p>v) FD: Rs. 1 lac for 15 months due on 18.9.2011.</p> <p>vi) FD: Rs. 2 lac for 91 days due on 9.4.2011 and the same FD amount Rs. 2,02,945/- further renewed for 91 days due on 9.7.2011.</p> <p>vii) Rs. 1,50,000/- deposit with DDA a/w application No. 0657382 for DDA Housing Scheme-2010 which is expected to be received back any time as I was not successful in the draw.</p>	-	-	<p>i) LIC, sum assured Rs. Five lac, yearly premium Rs. 66,079/-, date of last payment: 28.1.2018.</p> <p>ii) LIC's Market Plus in the sum of Rs. One lac, date of commencement: 15.2.2008, date of maturity: 15.2.2013.</p>

LIABILITIES

Particulars:-

Nil.

ASSETS & LIABILITIES

(At a glance)

Name of the Judge : Justice V.K. Sharma

Name of the Spouse: Mrs. Suman Sharma

DECLARED ASSETS**ASSETS OF THE SPOUSE****IMMOVABLE PROPERTY****MOVABLES**

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
5 bigha, 7½ biswansi.	Ground floor in the Cottage, Mohal Kasumpti Koti, Shimla.	i) SB: Rs. 46,658.42. ii) FDR: A joint FDR in the sum of Rs. 20,00,000/- in the names of my wife Smt. Suman Sharma and self dependent son Mr. Viplav Sharma. iii) Rs. 1,50,000/- deposit with DDA a/w application No. 0791094 for DDA Housing Scheme-2010 which is expected to be received back any time as she was not successful in the draw.	Gold 25 Tola.	-	i) Three hundred equity shares of ARIHANT Cotsyn Ltd. of Rs. 10/- each.

LIABILITIES

Particulars:-

Nil.

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : Justice V.K. Sharma

NAME OF THE DEPENDENT CHILD/CHILDREN : Km. Priyam Sharma (Daughter)

DECLARED ASSETSASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY			MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Funds & others if any	Mutual & others if any
-	-	SB: Rs. 7806/-. FD: Rs. 50,000/-, from 28.8.2010 to 5.3.2012. FD: Rs. 50,000/- from 3.3.2011 to 8.9.2012.	-	-	i)LIC's Plus Premium 2,00,000/-.	Market Single Rs.
					ii)LIC's Plus-1 Premium 1,00,000/-.	Market Single Rs.

LIABILITIES

Particulars:-

Nil.

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